

**PENDENCY REPORT AS ON 08-02-2021**

| <b>SI No.</b> | <b>Case Type</b>                                | <b>Total</b> |
|---------------|---|--------------|
| 1             | ABLAPL- Anticipatory Bail                       | 11098        |
| 2             | ADMLS-Admiralty Suits.                          | 10           |
| 3             | AHO-Appeal Against High Court Order.            | 48           |
| 4             | ARBA-Appeals under Indian Arbitration Act.      | 274          |
| 5             | ARBP-Petitions under Indian Arbitration Act.    | 169          |
| 6             | AS-Admiralty Suit.                              | 1            |
| 7             | BLAPL-Bail Application.                         | 4878         |
| 8             | CEREF-Reference under Central Excise Act.       | 20           |
| 9             | CMAPL-Miscellaneous Applications.               | 2542         |
| 10            | CMPAT-Company Act.                              | 84           |
| 11            | CMP-Civil Miscellaneous Petition                | 2474         |
| 12            | COA-Appeals against judgement in Comp.Pet.      | 17           |
| 13            | COAPL-Appl.in pending Proceeding(Comp. Act.)    | 2            |
| 14            | CONTAC-Appeals against orders in Civil Contempt | 7            |
| 15            | CONTAR-Appeals against orders in Crl.Cont.mater | 1            |
| 16            | CONTC-Cotempt of Court Cases (Civil contempt)   | 5053         |
| 17            | Contempt Petition in Bhubaneswar Bench          | 7            |
| 18            | Contempt Petition in Cuttack Bench              | 124          |
| 19            | Contempt Petition in Sambalpur Bench            | 1            |
| 20            | CONTR-Proceeding relating to Criminal Contempt  | 54           |
| 21            | COPET-Original Petition (Companies Act.)        | 130          |
| 22            | CRA-Criminal Appeals                            | 1030         |
| 23            | CRLA-Appeal against Judgement/Sentence.         | 9945         |
| 24            | CRLLP-Appl.for leave to appeal US 378 Cr.P.C.   | 1499         |
| 25            | CRLMA-Other Miscellaneous Application.          | 642          |
| 26            | CRLMC-Appl.under Sec.482 Cr.P.C.                | 10746        |
| 27            | CRLMP-Criminal Miscellaneous Petition           | 572          |
| 28            | CRLREV-Criminal Revision.                       | 8998         |
| 29            | CRMC-Criminal Miscellaneous Case                | 22           |
| 30            | CRP-Revision Petition.                          | 157          |
| 31            | CRREV-Criminal Revision                         | 261          |
| 32            | CS(OS)-Civil suits.                             | 1            |
| 33            | CUSREF-Reference under Customs Act.             | 3            |
| 34            | CVA-Civil Appeals                               | 3            |
| 35            | CVREV-Civil Revision.                           | 38           |
| 36            | CVRVW-Civil Review.                             | 19           |
| 37            | DSREF-Confirmation under Sec.336 Cr.P.C.        | 3            |
| 38            | EC-Execution Case.                              | 3            |
| 39            | ELA-Appeals from Judgement in Election Pet.     | 14           |
| 40            | ELPET-Election Petitions.                       | 28           |
| 41            | EXFA-Execution First Appeal.                    | 3            |
| 42            | EXOS-Execution Application.                     | 4            |
| 43            | EXP-Execution Petition.                         | 21           |
| 44            | FA-First Appeal                                 | 1091         |
| 45            | FAO-First Appeal from Orders.                   | 3314         |
| 46            | FA(OS)-FA from Judgement in original suits.     | 1            |
| 47            | GA-Government Appeals                           | 112          |
| 48            | GCRLA-Government Appeals                        | 392          |
| 49            | GUAP-Pet. under Guardianship and Wards Act.     | 12           |
| 50            | IP(M)-Main Petition (Insolvency ACT.)           | 1            |

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|--------------------|---|---------------|
| 51                 | ITA-Appeals Income-tax  | 404           |
| 52                 | JCRA-Jail Criminal Appeals                                    | 15            |
| 53                 | JCRLA-Jail Criminal Appeal                                    | 1218          |
| 54                 | JCRLRV-Jail Criminal Revision.                                | 12            |
| 55                 | JCRMC-Jail Criminal Misc.Case.                                | 1             |
| 56                 | LAA-Appeals (Land Acquisition Act)                            | 980           |
| 57                 | LPA-Letters Patent Appeals.                                   | 36            |
| 58                 | MACA-Motor Accident Appeals.                                  | 6573          |
| 59                 | MAC-Motor Accident Claims.                                    | 1             |
| 60                 | MA-Miscellaneous Appeals                                      | 102           |
| 61                 | MATA-Matrimonial Cases (Appeals)                              | 946           |
| 62                 | MFA-FA against Spl. Jurisdiction Cases.                       | 12            |
| 63                 | MJC-Misc.Judicial Case.                                       | 59            |
| 64                 | MSA-SA from judgements in Misc. Cases.                        | 84            |
| 65                 | OCRMC-Original Crl. Miscellaneous Case                        | 100           |
| 66                 | OJC-Original Jurisdiction case (Writ)                         | 1566          |
| 67                 | OREF-References.  | 1             |
| 68                 | OS-Original Suit.   | 1             |
| 69                 | OTAPL-Other Tax Applications.                                 | 121           |
| 70                 | OTC-Other Tax Case.   | 6             |
| 71                 | OVTA-Tax Appeal Under OVAT ACT.                               | 1             |
| 72                 | RCFA-First Appeals(Rent Control Matters)                      | 1             |
| 73                 | Review Petition in Cuttack Bench                              | 15            |
| 74                 | RFA-FA from Judgement and Decree in Suit                      | 2161          |
| 75                 | RPFAM-Revision US 19 of Family Court Act.                     | 1646          |
| 76                 | RSA-Second Appeal from Judgement and Decree.                  | 6807          |
| 77                 | RVWPET-Review Petition.                                       | 2001          |
| 78                 | SAO-Second Appeal from Appellate Order.                       | 225           |
| 79                 | SA-Second Appeal  | 2304          |
| 80                 | SCLP-Pet.for leave to appeal to Supreme Court                 | 1             |
| 81                 | SJC-Special Jurisdiction Case (Tax Matters)                   | 179           |
| 82                 | SM-Suo Motu.  | 46            |
| 83                 | SPA-Sp.Appeal before DB ...                                   | 5             |
| 84                 | STAPL-Appl.for direction to make a reference.                 | 1             |
| 85                 | STREV-Sales Tax Revision.                                     | 1583          |
| 86                 | TA-Tax Appeal   | 12            |
| 87                 | TEST-Testamentary Cases.                                      | 1             |
| 88                 | TREV-Tax Revesion   | 99            |
| 89                 | TRPCRL-Transfer Pet.for transfer a Crl.Proc.                  | 293           |
| 90                 | TRP(C)-Transfer Petition under Sec.14 Cr.P.C.                 | 961           |
| 91                 | WA-Appeals before DB against SB Judgement                     | 3731          |
| 92                 | WPC(OAB)-Original Application in Berhampur Bench              | 1             |
| 93                 | WPC(OAC)-Original Application in Cuttack Bench                | 627           |
| 94                 | WPC(OA)-Original Application in Bhubaneswar Bench             | 121           |
| 95                 | WPC(OAPC)-Original Application (Provisional) in Cuttack Bench | 4             |
| 96                 | WPC(OAS)-Original Application in Sambalpur Bench              | 7             |
| 97                 | WPCRL-Pet.UA.226 for Writ of Habeas Corpus.                   | 577           |
| 98                 | WPC(TAC)-Transfer Application in Cuttack Bench                | 4             |
| 99                 | WP(C)-Writ Petition under Art.226 and 227.                    | 69759         |
| <b>Grand Total</b> |   | <b>171340</b> |